

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 137 (ND)/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2019**

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. Uttam Strips Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

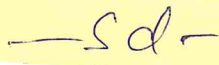
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. K. Datta, Ms. Prachi Johri and Ms. Moulshree
Shukla, Advocates

For the Respondent: None

ORDER

CA 54/2019 has been filed bringing on record certain preferential transactions. Court notice be issued to the Ex-Directors as well as to those parties whose transactions have taken place returnable on 18th January, 2019. Dasti.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**